



2025:DHC:6523-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 11675/2025

CDR. ANNIE NAGARAJAPetitioner
Through: Mr Nikhil Palli, Ms Niyati
Razdan, Mr. Vaidushya Parth and Ms
Bhavya Sharma, Advocates

versus

UNION OF INDIA & ORS.Respondents
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

05.08.2025

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C. HARI SHANKAR, J.

1. After some hearing, Mr. Palli, learned counsel for the petitioner seeks leave to withdraw the writ petition.
2. The writ petition is dismissed as withdrawn.
3. We make it clear that we have not expressed any opinion on the merit of the matter.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

AUGUST 5, 2025/yg